

à

ITEM NO.805

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP No. 11254 of 2014 in Criminal Appeal

No(s). 1230/2014

RABBOO & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 29/03/2016 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr. Syed Mehdi Imam, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Post CRLMP No. 11254 of 2014 (Appln. For bail) within
four weeks from today before an appropriate Bench.

(Shashi Sareen)
AR-cum-PS

(Veena Khera)
Court Master

Signature Not Verified

Digitally signed by
SHASHI SAREEN
Date: 2016.03.29
09:55:11 IST
Reason: